

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**


CA(CAA) No. 126/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company	Saakar Construction Pvt.Ltd. & Ors.		
Under Section	230-232 Amalg.		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ravindra Tripathi (Adv)
for applicant company.


7/8/17

07.08.2017 – C.A. (CAA) No. 126 / KB / 2017 – Saakar Construction Pvt. Ltd. & Ors.

ORDER

Ld. Lawyer on behalf of the Petitioners are present.

He has prayer for some time to file Board Resolution, pertaining to Transferee Company. Heard, prayer is allowed.

Fixed on 22nd of August, 2017.

(MANORAMA KUMARI)
MEMBER (J)